

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**STARRED QUESTION NO. \*274**  
TO BE ANSWERED ON 26.03.2025

**PROGRESS OF ONE STOP CENTRE SCHEME FOR WOMEN IN DISTRESS**

\*274. SHRI SANDEEP KUMAR PATHAK:

Will the Minister of Women and Child Development be pleased to state:

- (a) the number of One Stop Centres established across the country during the last three years, State-wise, details thereof;
- (b) the number of women in distress who received help from the said centres during the last three years, year-wise and State-wise details thereof;
- (c) services provided to women at these centres facing violence or emergency situations, State-wise implementation details thereof during the last three years; and
- (d) the amount allocated to the States by Government for the said scheme during the last three years and the amount spent by States, State-wise and year-wise details thereof?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI ANNPURNA DEVI)

(a) to (d): A statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO.274 FOR REPLY ON 26.03.2025 ASKED BY SHRI SANDEEP KUMAR PATHAK REGARDING 'PROGRESS OF ONE STOP CENTRE SCHEME FOR WOMEN IN DISTRESS'**

(a) to (c): The One Stop Centre (OSC) is a component of the Sambal vertical under the umbrella Mission Shakti. It provides integrated support and assistance under one roof to women affected by violence and those in distress, both in private and public spaces. It provides services like medical aid, legal aid and advice, temporary shelter, police assistance and psycho-social counselling to needy women. 81 OSCs have been operationalised during the last three years from FY 2021-22 to FY 2023-24. For financial year 2024-25, 43 OSCs have become operational till 24.03.2025. As the scheme is demand driven, the States and UTs are encouraged to set-up at least one OSC in each district and additional OSC(s) in those districts which have higher rate of crime against women or have bigger geographical area and in aspirational districts. As on date, 812 OSCs are operational across the country and they have assisted over 10.80 lakh women till 31.01.2025. State/UT-wise operational OSCs are at **Annexure-I** and details of women assisted during last three years are at **Annexure-II**.

(d): OSC is a Centrally Sponsored Scheme where Central Government provides 100% financial assistance to States/UTs. Funds are released to States and UTs on the basis of Utilization Certificate of earlier grant and subject to compliance of guidelines of Department of Expenditure prescribed for Single Nodal agency (SNA) or SNA SPARSH of the Public Financial Management System (PFMS). The details of State/UT-wise amount released under OSC are at **Annexure-III**.

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**Annexure-I**

**ANNEXURE REFERRED TO IN PARTS (A) TO (C) OF RAJYA SABHA STARRED QUESTION NO.274 FOR REPLY ON 26.03.2025 ASKED BY SHRI SANDEEP KUMAR PATHAK REGARDING 'PROGRESS OF ONE STOP CENTRE SCHEME FOR WOMEN IN DISTRESS'**

The details of State/UT wise operational OSCs

<b>S. No.</b>	<b>State/UT</b>	<b>Number of operational OSCs</b>
1	Andhra Pradesh	26
2	Arunachal Pradesh	25
3	Assam	36
4	Bihar	39
5	Chhattisgarh	27
6	Goa	2
7	Gujarat	35
8	Haryana	22
9	Himachal Pradesh	12
10	Jharkhand	24
11	Karnataka	39
12	Kerala	14
13	Madhya Pradesh	57
14	Maharashtra	55
15	Manipur	16
16	Meghalaya	12
17	Mizoram	11
18	Nagaland	11
19	Odisha	30
20	Punjab	23
21	Rajasthan	37
22	Sikkim	6
23	Tamil Nadu	48
24	Telangana	36
25	Tripura	8
26	Uttar Pradesh	79
27	Uttarakhand	14
28	West Bengal	23
29	Delhi	11
30	Jammu and Kashmir	20
31	Puducherry	4
32	Andaman and Nicobar Islands	3
33	Chandigarh	1
34	Dadra NHDD	3
35	Ladakh	2
36	Lakshadweep	1
	<b>Total</b>	<b>812</b>

## Annexure-II

**ANNEXURE REFERRED TO IN PARTS (A) TO (C) OF RAJYA SABHA STARRED QUESTION NO.274 FOR REPLY ON 26.03.2025 ASKED BY SHRI SANDEEP KUMAR PATHAK REGARDING 'PROGRESS OF ONE STOP CENTRE SCHEME FOR WOMEN IN DISTRESS'**

State/UT-wise details of women assisted during last three years

S. No.	State/UT	2021-22	2022-23	2023-24
1	Andhra Pradesh	4,049	4,356	2,993
2	Arunachal Pradesh	447	370	293
3	Assam	3,852	5,348	5,714
4	Bihar	7,002	6,556	7,376
5	Chhattisgarh	5,007	6,052	5,889
6	Goa	1,434	2,132	611
7	Gujarat	6,583	8,669	7,158
8	Haryana	7,080	8,253	7,932
9	Himachal Pradesh	348	480	1,007
10	Jharkhand	715	830	1,683
11	Karnataka	4,396	6,551	6,997
12	Kerala	4,420	4,357	4,137
13	Madhya Pradesh	14,573	19,909	19,868
14	Maharashtra	5,462	6,814	9,894
15	Manipur	382	448	411
16	Meghalaya	665	1,168	771
17	Mizoram	205	217	366
18	Nagaland	275	246	186
19	Odisha	5,366	7,188	7,480
20	Punjab	2,840	3,403	3,315
21	Rajasthan	19,241	5,870	6,591
22	Sikkim	237	323	367
23	Tamil Nadu	14,391	22,929	23,661
24	Telangana	12,753	12,066	11,674
25	Tripura	163	171	465
26	Uttar Pradesh	18,063	22,155	33,774
27	Uttarakhand	1,462	1,156	578
28	West Bengal	Not functional	328	2,163
29	Delhi	3,869	4,387	6,945
30	Jammu & Kashmir	1,544	2,482	2,374
31	Puducherry	56	62	36
32	A&N Islands	114	106	133
33	Chandigarh	153	199	329
34	DNHDD	139	136	90
35	Ladakh	26	19	17
36	Lakshadweep	Nil	Nil	Nil
	<b>Total</b>	<b>1,47,312</b>	<b>1,65,736</b>	<b>1,83,278</b>

**Annexure-III****ANNEXURE REFERRED TO IN PART (D) OF RAJYA SABHA STARRED QUESTION NO.274 FOR REPLY ON 26.03.2025 ASKED BY SHRI SANDEEP KUMAR PATHAK REGARDING 'PROGRESS OF ONE STOP CENTRE SCHEME FOR WOMEN IN DISTRESS'**

Details of amount released to States/UTs by Government for the said scheme during the last three years are given below:

(Amount in lakh)

S. No.	States	2021-22	2022-23	2023-24
1	Andhra Pradesh	249.57	72.96	605.58
2	Arunachal Pradesh	369.45	40.39	847.7
3	Assam	650.63	129.61	1,755.48
4	Bihar	555.17	0	0
5	Chhattisgarh	526.86	304.63	882.44
6	Goa	30.01	0	0
7	Gujarat	997.46	386.76	1,166.26
8	Haryana	385.35	186.75	594.68
9	Himachal Pradesh	180.05	18.9	403.15
10	Jharkhand	506.78	0	0
11	Karnataka	513.88	130.88	1,054.13
12	Kerala	234.41	139.28	0
13	Madhya Pradesh	921.41	261.55	820.48
14	Maharashtra	561.35	69.37	1,539.69
15	Manipur	396.59	543.29	268.77
16	Meghalaya	276.22	232.77	321.56
17	Mizoram	280.33	178.05	283.45
18	Nagaland	528.92	197.41	545.83
19	Odisha	739.31	614.67	1,084.95
20	Punjab	385.31	0	389.01
21	Rajasthan	941.85	129.59	883.59
22	Sikkim	80.8	77.48	126.09
23	Tamil Nadu	520.38	697.43	1,158.88
24	Telangana	945.98	1,392.65	1,217.41
25	Tripura	135.75	18.21	0
26	Uttar Pradesh	1,396.79	347.00	1,812.71
27	Uttarakhand	263.17	153.33	436.75
28	West Bengal	227.32	28.41	0
29	Delhi	184.69	138.56	184.78
30	Jammu and Kashmir	323.09	0	335.96
31	Puducherry	67.24	18.25	0
32	A&N Islands	58.22	15.2	135.99
33	Chandigarh	15.00	49.22	16.8
34	DNHDD	45.01	0	50.39
35	Ladakh	30.01	0	33.6
36	Lakshadweep	15.00	0	16.8

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